

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
MISC. APP. IN DISPOSED OF CASES NO. 150 OF 2024
IN
ORIGINAL APPLICATION NO. 168 OF 2022
IN THE MATTER OF:**

MUDIT KUMAR

...APPLICANT

VERSUS

GOVT. OF NCT OF DELHI & ORS.

...RESPONDENTS

INDEX

N.D.O.H 20.05.2025

| S. No. | Particulars | Pg. No. |
|---------------|--|----------------|
| 1. | Compliance Affidavit on behalf of Respondent/ Delhi Development Authority in compliance of Order dated 08.04.2025. | 1-4 |
| 2. | <u>Annexure R-1 (Colly):</u> Copy of photographs of demolition conducted on 06.02.2024. | 5-6 |
| 3. | <u>Annexure R-2 (Colly):</u> Copy of the letter written to MCD, NHAI and local Police Stations. | 7-11 |
| 4. | <u>Annexure R-3 (Colly):</u> Copy of photographs of the subject site as on 07.04.2025 and 03.05.2025. | 12-17 |
| 5. | <u>Annexure R-4 (Colly):</u> Copy of photographs of plantation at the subject area. | 18-20 |
| 6. | <u>Annexure R-5</u> | 21 |

| | | |
|----|--|----|
| | Copy of photographs of the installation of the entry gate and wall. | |
| 7. | <u>Annexure R-6:</u> Copy of proposed Landscape Plan of 'Yamuna Vanasthali'. | 22 |

RESPONDENT/ DDA

Through



PRABHSAHAY KAUR
STANDING COUNSEL FOR DDA
L-24, 2nd Floor, Hauz Khas Enclave,
New Delhi-110016
Enrol No.: D/737/2008
Ph. 9810158581

Place: New Delhi
Date: 17.05.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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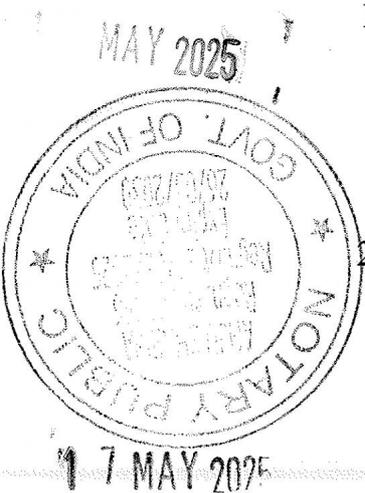
...RESPONDENTS

COMPLIANCE AFFIDAVIT ON BEHALF OF
RESPONDENT / DELHI DEVELOPMENT AUTHORITY
IN COMPLIANCE OF ORDER DATED 08.04.2025.

MOST RESPECTFULLY SHOWETH:

I, Sh. Amit Singh, s/o Sh. V.K. Singh, aged about 40 years, working as Deputy Director (Horticulture), Delhi Development Authority, Horticulture Division-IX, Vivek Vihar, do hereby solemnly affirm and declare as under:

1. That, I am duly authorized and competent to affirm the present Affidavit on behalf of the Answering Respondent/DDA.
2. That the present Compliance Affidavit is being filed in furtherance of this Hon'ble Tribunal's Order dated 08.04.2025, vide which queries were raised by the Hon'ble Tribunal concerning the remedial measures undertaken by the Answering Respondent, along with the measures contemplated in respect of the issue at hand.

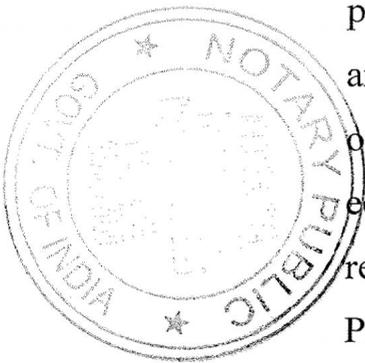


subject site as on 07.04.2025 and 03.05.2025 are attached and annexed herewith as **Annexure R-3 (Colly)**.

6. That the said site is earmarked for the Entry Gate Plaza to the '*Yamuna Vanasthali*' park, in the redevelopment plan for Yamuna Floodplains. As such, in compliance of the Order dated 9.04.2024, wall has been constructed and a Gate installed at the Entry. Copy of photographs of the installation of the entry gate has been attached and annexed herewith as **Annexure R-5**

7. That the subject area forms a part of one of the 11 Projects undertaken under the larger scheme of 'Restoration and Rejuvenation of Yamuna floodplains', known as "*Yamuna Vanasthali*". This is being maintained by the Answering Respondent as a designated Green Area. Various requisite steps have been taken by the Answering Respondent, including the plantation of riverine grasses and trees to enhance the ecological value of the area. Copy of photographs of plantation at the subject area are attached and annexed herewith as **Annexure R-4 (Colly)**. As a part of this plan, steps are being taken to further develop and ecologically restore the subject area with the intentions to rejuvenate the floodplains. Copy of proposed Landscape Plan of Yamuna Vanasthali Area is attached and annexed herewith as **Annexure R-6**.

8. That, the Answering Respondent remains steadfast in its commitment to the cause of environmental protection, preservation and sustainable development for the areas



MAY 2025

under its jurisdiction and is undertaking all necessary steps and actions in pursuance thereof.

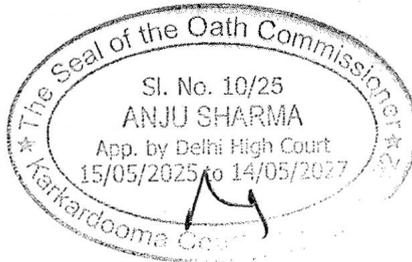
Anil Singh
DEPONENT
Hort. Div. No.-9
DDA, Vivek Vihar, Delhi-95

VERIFICATION:

Verified at Delhi on this 17 day of May 2025, that the contents of the above affidavit from Para 1 to 9 are true and correct to my knowledge and no part of it is false and nothing material has been concealed therefrom.

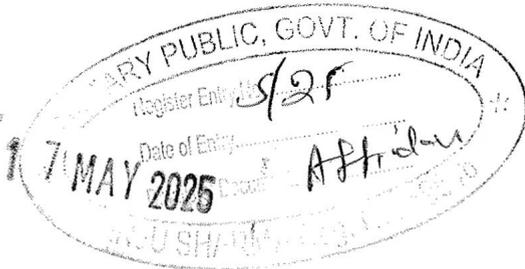
Anil Singh
DEPONENT
Dy. Director
Hort. Div. No.-9
DDA, Vivek Vihar, Delhi-95

17 MAY 2025



ATTESTED
Anju Sharma
**NOTARY PUBLIC
DELHI (INDIA)**

17 MAY 2025



Before



After





7

ANNEXURE R-2
94
DELHI DEVELOPMENT AUTHORITY
OFFICE OF DY. DIRECTOR (HORT.) -IX,
VIVEK VIHAR, DELHI - 110095
EMAIL: dydirectorhd9@gmail.com

No. F2[4]24/00/HD-IX/DDA/507
To,

Dated:- 28/5/24

The Ex. Engg.(Civil)
HCD-10/DDA, School Block,
Shakarpur, Delhi-110092

Subject:- Regarding Hon'ble NGT case matter of Mr. Mudit Kumar Vs. Govt. of NCT of Delhi & Others.

M.A. No.66/2023 IN Original Application No. 168/2022

With reference to the above cited subject in this context, worthy Vice Chairman DDA and PC(Hort.) DDA has placed their comments/direction for the compliance of the order. It is therefore you are intimated that Hon'ble NGT directed for removal of unauthorized construction, if any at illegal fish market on DDA land at Pahla Pushta, New Usmanpur and construct the boundary wall so that no such encroachment take place in future. Compliance reports by way of affidavits of the concerned officers be filled within three months as per the court orders in point no. 21.

Hence in view of above you are requested that take necessary action for immediate compliance of Hon'ble NGT Order and direction issued by higher authority, so that compliance report can be provided from this office.

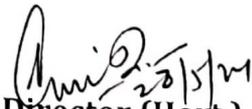
Encl.- As above

|

**Dy. Director (Hort.)
Hort. Div.-IX/DDA**

Copy to:

1. Director (Hort.) SE/DDA for kind information.
2. Director (LS)/DDA for kind information.
3. EE(P&HQ)/DDA, 16th floor, Vikas Minar for Kind information
- ✓ 4. Asst. Director (Hort.)-IV/ HD-IX /DDA, for pursue the matter.
5. Office copy.


**Dy. Director (Hort.)
Hort. Div.-IX/DDA**



95
DELHI DEVELOPMENT AUTHORITY
OFFICE OF DY. DIRECTOR (HORT.) -IX
VIVEK VIHAR, DELHI - 110095
EMAIL: dydirectorhd9@gmail.com

8

No. F.2(4)24/02/HD-9/00A/559

Dated: 03/06/2024

The Project Director,
NHAI, Project Implementation Unit, Ghaziabad,
Under CWG, Flyover at KM 2+000 of NH-9,
Near Akshardham Temple ,
New Delhi-110092.

**Subject:- Regarding Hon'ble NGT case matter of Mr. Mudit Kumar Vs. Govt. of
NCT of Delhi & Others.
M.A. No.66/2023 IN Original Application No. 168/2022**

With reference to the above cited subject in this context, please refer to the judgement of Hon'ble NGT para no.20 (copy attached), in this regard Hon'ble NGT directed to Chairman, NHAI to issue appropriate instructions and take requisite action for ensuring that no encroachment take place on any part of the road/land handed over to it, but on the NHAI road illegal hawkers, trespass is observed.

Hence in view of above you are requested that take necessary action as per Hon'ble NGT court order for immediate compliance of Hon'ble NGT Order.

Encl.- As above

|
Dy. Director (Hort.)
Hort. Div.-IX/DDA

Copy to:

1. Chairman, NHAI, 6th Floor NHAI, Building, G5&6, Sector 10, Dwarka, New Delhi -110075 for Kind information and necessary action please.
2. Director (Hort.) SE/DDA for kind information, w.r.t. letter no. F6(1)24/CE(Hort.)/ DDA/77 Dated 16.05.24.
3. Director (LS)/DDA for kind information.
4. EE(P&HQ)/DDA, 16th floor, Vikas Minar for Kind information
5. EE(Civil)/HCD-X for kind information and necessary action please.
6. Asst. Director (Hort.)-IV/ HD-IX /DDA, for pursue the matter.
7. Office copy

Dy. Director (Hort.)
Hort. Div.-IX/DDA



DELHI DEVELOPMENT AUTHORITY
OFFICE OF DY. DIRECTOR (HORT.) -IX
VIVEK VIHAR, DELHI - 110095
 EMAIL: dydirectorhd9@gmail.com

No. F6(1)24/20/HD-9/009/556

Dated: 03/06/2024

To,

Dy. Commissioner (MCD)
 East Zone, Udhyog Sadan,
 Patparganj Industrial area,
 New Delhi- 110092

Sub Divisional Magistrate
 Seelampur,
 New Delhi-110053
 Email: sdmseelampur56@gmail.com

Subject:- Regarding Hon'ble NGT case matter of Mr. Mudit Kumar Vs. Govt. of NCT of Delhi & Others.

M.A. No.66/2023 IN Original Application No. 168/2022

With reference to the above cited subject in this context, please refer to the judgement of Hon'ble NGT para no. 18 & 20 (copy attached), in this regard the concerned department is directed to ensure that therein no illegal market operates at said location. In hon'ble NGT judgement MCD is also directed to issue appropriate instructions and take requisite action for ensuring proper management and disposal of solid waste and effluents from the area.

Hence in view of above you are requested that take necessary action as per Hon'ble NGT court order for immediate compliance of Hon'ble NGT Order.

Encl.- As above

|
 Dy. Director (Hort.)
 Hort. Div.-IX/DDA

Copy to:

1. Commissioner (MCD), Civic Center, JLN Marg, New Delhi-110092 for kind information and necessary action please.
2. Director (Hort.) SE/DDA for kind information, w.r.t. letter no. F6(1)24/CE(Hort.)/ DDA/77 Dated 16.05.24..
3. Director (LS)/DDA for kind information.
4. EE(P&HQ)/DDA, 16th floor, Vikas Minar for Kind information.
5. EE(Civil)/HCD-X for kind information and necessary action please.
6. Asst. Director (Hort.)-IV/ HD-IX /DDA, for pursue the matter.
7. Office copy

|
 Dy. Director (Hort.)
 Hort. Div.-IX/DDA



DELHI DEVELOPMENT AUTHORITY
OFFICE OF DY. DIRECTOR (HORT.) -IX
VIVEK VIHAR, DELHI - 110095
EMAIL: dydirectorhd9@gmail.com

No. F.2(4)24/00/HD-9/DDA/555

Dated: 03/06/2024

To,

Dy. Commissioner of Police,
 North-East Distt., New Seelampur,
 Shahdara, Delhi-110032

Subject:- Regarding Hon'ble NGT case matter of Mr. Mudit Kumar Vs. Govt. of NCT of Delhi & Others.
M.A. No.66/2023 IN Original Application No. 168/2022

With reference to the above cited subject in this context, please refer to the judgement of Hon'ble NGT para no. 18 & 20 (copy attached), in this regard the concerned department is directed to ensure that therein no illegal market operates at said location & prohibit establishment and operation of any fish market in the area in question in accordance with law, but at evening time illegal fish market is observe in running condition.

Hence in view of above you are requested that take necessary action as per Hon'ble NGT court order for immediate compliance of Hon'ble NGT Order.

Encl.- As above

|
 Dy. Director (Hort.)
 Hort. Div.-IX/DDA

Copy to:

1. Director (Hort.) SE/DDA for kind information, w.r.t. letter no. F6(1)24/CE(Hort.)/ DDA/77 Dated 16.05.24.
2. Director (LS)/DDA for kind information.
3. S.H.O. Delhi Police, Police Station Usmanpur, New Delhi-110053 for necessary action please.
4. EE(P&HQ)/DDA, 16th floor, Vikas Minar for Kind information.
5. EE(Civil)/HCD-X for kind information and necessary action please.
6. Asst. Director (Hort.)-IV/ HD-IX /DDA, for pursue the matter.
7. Office copy

|
 Dy. Director (Hort.)
 Hort. Div.-IX/DDA



DELHI DEVELOPMENT AUTHORITY
OFFICE OF DY. DIRECTOR (HORT.) -IX
VIVEK VIHAR, DELHI - 110095
EMAIL: dydirectorhd9@gmail.com

No. F2(4)24/DD/ND-9/DDA/628

Dated: 24/6/24

To,

S.H.O, Delhi Police,
 Police Station Shastri Park,
 Delhi-110053.

Subject:- Regarding Hon'ble NGT case matter of Mr. Mudit Kumar Vs. Govt. of NCT of Delhi & Others.

M.A. No.66/2023 IN Original Application No. 168/2022

With reference to the above cited subject in this context, please refer to the judgement of Hon'ble NGT para no. 18 & 20 (copy attached) in this regard the concerned department is directed to ensure that therein no illegal market operates at DDA land & prohibit establishment and operation of any fish market in the area in question in accordance with law, but at evening time illegal fish market is observe in running condition.

Hence in view of above you are requested that take necessary action as per Hon'ble NGT court order for immediate compliance of Hon'ble NGT Order.

Encl.- As above

Dy. Director (Hort.)
Hort. Div.-IX/DDA

Copy to:

1. Director (Hort.) SE/DDA for kind information, w.r.t. letter no. F6(1)24/CE(Hort.)/ DDA/77 Dated 16.05.24.
2. Director (LS)/DDA for kind information.
3. DCP/North-East Distt./ New Seelampur, Shahdara, for kind information and necessary action please.
4. ACP/ New Seelampur, Shahdara, for kind information and necessary action please.
5. EE (Civil)/HCD-X for kind information and necessary action please.
6. Asst. Director (Hort.)-IV/ HD-IX /DDA, for pursue the matter.
7. Office copy


Dy. Director (Hort.)
Hort. Div.-IX/DDA

Latitude: 28.680938
Longitude: 77.256043
Elevation: 225.09±2 m
Accuracy: 17.8 m
Time: 04-07-2025 13:27



Latitude: 28.680777
Longitude: 77.256071
Elevation: 224.79±4 m
Accuracy: 28.8 m
Time: 04-07-2025 13:24



Latitude: 28.681053
Longitude: 77.255827
Elevation: 225.89±100 m
Accuracy: 13.8 m
Time: 04-07-2025 13:21



Latitude: 28.680449
Longitude: 77.256167
Elevation: 228.99±5 m
Accuracy: 12.9 m
Time: 04-07-2025 13:16



Check In

Delhi, Delhi, India



U 547 New Usmanpur Delhi 2nd Pusta, Kaithwara Jagjivan Nagar, New Usmanpur, Delhi, Delhi 110053, India

Lat N 28° 40' 50.9592" Long E 77° 15' 20.1492"

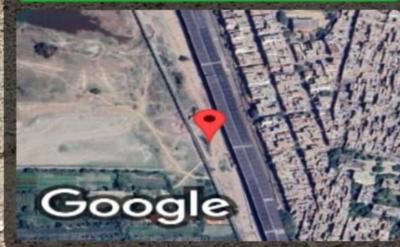
03/05/25 11:33 AM GMT +05:30



GPS Map Camera

Check In

Delhi, Delhi, India



U 547 New Usmanpur Delhi 2nd Pusta, Kaithwara Jagjivan Nagar, New Usmanpur, Delhi, Delhi 110053, India

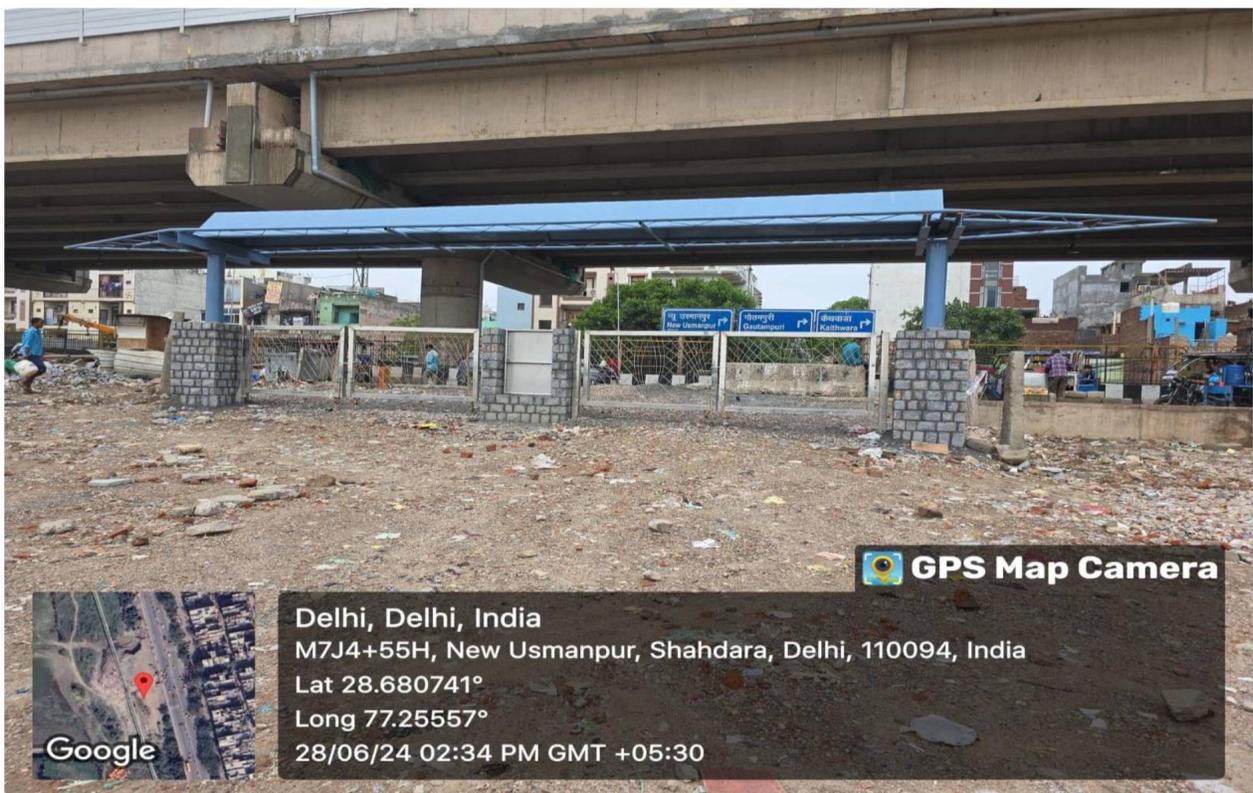
Lat N 28° 40' 50.7612" Long E 77° 15' 20.0952"

03/05/25 11:32 AM GMT +05:30











- Area with Forest Department:- 515.854 Ha
- Area taken up by DDA under Compensatory plantation :- 40 Ha (complete)
- Area taken up by DDA as target plantation
- Area not with DDA
- Project area : 15,000 target plantation

- 1,3,5- Unauthorized Parking
- 2- Unauthorized Parking & Labour chappar
- 4- Unauthorized parking and commercial activity (Use For party events)
- 6 Unauthorized parking and commercial activity

***Court case no:**
WP(C)7542/2017 ; Mangal singh v/s DDA and
WP(C) 7135/2019 Sachi shruat Samiti (NGO) v/s DDA
 In Delhi High Court
 Panel Lawyer: Ms. Prabhsahay Kaur
 Approximately 25 acre area (32 plots)